

RAJASTHAN HIGH COURT, JODHPUR**ORDER**

No. GEN./11/03/2017

Dated. 18.11.2017

Following officers are hereby appointed as link officers of the Special Court for Protection of Children from Sexual Offences Act 2012 and the Commission for protection of Child Rights Act 2005, Jaipur, during the period of absence or remaining on leave or otherwise to perform day to day routine work for that specific period as under:-

S.No.	Name of Court / officer	Link Courts/ Officers
1	Special Judge, Protection of Children from Sexual Offences Act 2012 and the Commission for protection of Child Rights Act 2005, Jaipur.	Additional District & Sessions Judge No.2, Jaipur District. (In the absence of ADJ No.2, Jaipur District, his Link officers as authorised by the District & Session Judge, Jaipur District)

By order,


 REGISTRAR GENERAL

No. Gen./11/33/2012/15.09

Dated. 18.11.2017

Copy forwarded to the following for information and necessary action:-

1. All Registrars, Rajasthan High Court, Jodhpur/ Jaipur.
2. District & Session Judge, Jaipur District/ Jaipur Metro.
3. Special Judge, Protection of Children from Sexual Offences Act 2012, and the Commission for protection of Child Rights Act 2005, Jaipur.
4. Additional District Judge No.2, Jaipur District, Jaipur.
5. Admn. Officer Judicial, RJS Estt. Section.


 REGISTRAR GENERAL
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